

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 114/97

Wednesday, this the 18th day of August, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

HON'BLE MR G RAMAKRISHNAN, ADMINISTRATIVE MEMBER

Smt. Suryakala,  
W/o. K.P. Sathyan,  
(Part-time Sweeper, Directorate of Marketing &  
Inspection, Calicut.)  
Easwaramangalom Padanna,  
Govindapuram P.O.,  
Calicut - 673 016.

...Applicant

By Advocate Mr. Thomas Antony

Vs.

1. Union of India represented by  
The Director,  
Directorate of Marketing & Inspection,  
Government of India,  
New Delhi.
2. Deputy Agricultural Marketing Advisor,  
Directorate of Marketing & Inspection,  
Government of India,  
Willington Island,  
Kochi - 682 003.
3. Senior Marketing Officer,  
Directorate of Marketing & Inspection,  
Government of India,  
Calicut - 673 002.
4. Joint Agricultural Marketing Advisor,  
Branch Office, Nagpur.

...Respondents

By Advocate Mr. Govindh K. Bharathan, SCGSC

The application having been heard on 18.8.99, the  
Tribunal on the same day delivered the following:

ORDER

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

The applicant seeks to direct the second respondent  
to consider A-1 representation, to appoint her as Part-time  
Scavenger at the Office of the 3rd respondent and not to  
terminate her service illegally.

2. When the O.A. was taken up, the learned counsel for the applicant submitted that it is suffice to direct the second respondent to consider and pass a speaking order on A-1 representation dated 17.12.96 addressed to the second respondent.

3. The learned counsel appearing for the respondents submitted that there is no objection in adopting such a course.

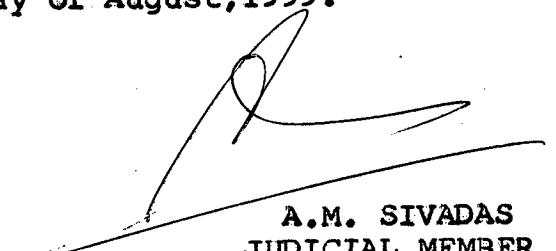
4. Accordingly, the second respondent is directed to consider and pass a speaking order on A-1 representation within two months from the date of receipt of a copy of this order.

5. O.A. is disposed of as above. No costs.

Dated this the 18th day of August, 1999.



G. RAMAKRISHNAN  
ADMINISTRATIVE MEMBER



A.M. SIVADAS  
JUDICIAL MEMBER

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LIST OF ANNEXURES REFERRED TO IN THIS ORDER

Annexure A-1:

A true copy of the representation of the applicant dated 17.12.1996 sent to the 2nd respondent through proper channel.